

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

STARRED QUESTION NO:61
ANSWERED ON:01.03.2013
REMOTE VILLAGE ELECTRIFICATION PROGRAMME
Scindia Smt. Yashodhara Raje;Vijayan Shri A.K.S.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the targets set vis-a-vis achievements made under the Remote Village Electrification (RVE) Programme in the country during the 11th Five year Plan period and the targets set for the 12th Plan period, State/UT wise including Tamil Nadu and Odisha;
- (b) the details of proposals received, approved and pending for approval of the Government under the programme so far along with the time by which the pending proposals are likely to be approved, State/UT-wise;
- (c) the details of funds allocated/released for the said purpose during the said period along with the mechanism, if any, to monitor the progress of RVE programme, State/UT-wise;
- (d) whether the RVE Programme has been/is proposed to be discontinued in the 12th Five year and if so, the reasons therefore; and
- (e) whether the Government has initiated any other Programme in place of RVEP and if so, the details thereof?

Answer

MINISTER FOR NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH) (a),(b),(c),(d)&(e): A Statement is laid on the Table of the House.

Statement

Statement referred to in reply to parts (a), (b), (c), (d) & (e) of the Lok Sabha Starred Question No. 61 for answer on 1.3.2013 regarding Remote Village Electrification Programme.

(a): State-wise targets are not set under the Remote Village Electrification programme and projects are sanctioned on case-to-case basis after proposals are submitted by the state notified implementing agencies as per the guidelines of the scheme. During the 11th plan period, 6033 nos. of villages and hamlets have been sanctioned and work on 5211 nos. of villages and hamlets has been completed in the country including Tamil Nadu and Odisha. The state-wise details of villages and hamlets sanctioned and completed during the 11th Plan are given in Table at Annexure.

The RVE programme is currently sanctioned for continuation up to 31st March 2013. However, the Ministry is in the process of developing a new scheme 'Rural Area Energy Access Programme' by modifying the existing RVE scheme.

(b): The state-wise details of villages and hamlets sanctioned based on the complete proposals as per the guidelines of the scheme submitted by different states and approved by the Ministry during the Eleventh Five year plan are given in Table at Annexure.

Two proposals of 61 hamlets and 161 hamlets of Uttar Pradesh, one proposal of 14 villages of Rajasthan, one proposal of 24 villages and 274 hamlets of Jammu & Kashmir and one proposal of 14 villages of Madhya Pradesh have been received and are currently under first round of appraisal.

(c): State-wise details of funds released to various states under the programme during the 11th Plan period are given in Table in Annexure. The monitoring of implementation of RVE projects is carried out by the respective state notified implementing agencies. Further, third party monitoring by an agency appointed by the concerned state notified implementing agency is mandatory for final closure of the project. It is also the responsibility of the implementing agencies to ensure functionality of the systems after installation.

(d)&(e): RVE programme is currently sanctioned for continuation up to 31st March 2013. However, the Ministry is in the process of developing a new scheme 'Rural Area Energy Access Programme' by modifying the existing RVE scheme.